

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

I.A. No. 691 OF 2025

IN

ORIGINAL APPLICATION NO. 1271 OF 2024

**IN THE MATTER OF: -**

Shri Khroo L. Pariat

...Applicant

VERSUS

The State Of Meghalaya & Ors.

...Respondents

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Dated 29.01.2026

Filed by:



[Avijit Mani Tripathi]

Advocate for Respondent No.1, 2 and 7  
State of Meghalaya

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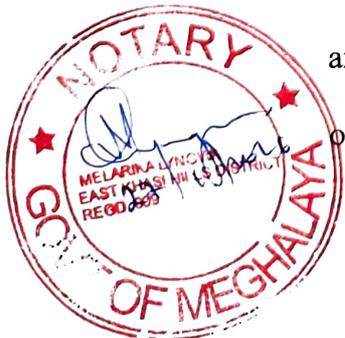
...Respondents

STATUS REPORT ON BEHALF OF RESPONDENT NO. 1, 2 AND  
7 STATE OF MEGHALAYA

I, Hubert Kharlukhi, S/o (L) Ioannis Warnongbri, aged about 57 yrs., the Chief Engineer, Public Works Department (NH) resident of Riat Laban, Kynjat Phutbol, Laban, Shillong, Meghalaya – 739004, do hereby solemnly affirm and state as under:

1. That I am presently posted as the Chief Engineer, Public Works Department (NH) and as such I am aware of the facts, circumstances and records pertaining to the instant case in my official capacity. I am competent and authorized to swear the present affidavit on behalf of Answering Respondent Nos.1, 2 and 7.

Chief Engineer (NH)  
PWD (Roads)  
Meghalaya, Shillong



SI/Instrument No 39  
Date 27.1.2026

2. That the present updated status report is being preferred by the Respondent Nos. 1, 2 and 7 in the instant case in compliance with the order passed by this Hon'ble Tribunal dated 15.12.2025.
3. That it is most respectfully submitted that the answering Respondents have already filed their reply to the letter petition on 21.07.2025 and reply to the Interim Application bearing No.691 of 2025 on 15.12.2025 which may kindly be treated as part and parcel of the present affidavit which is being filed to place on record the updated status of events after 15.12.2025 and is not repeating the content in the previous affidavits for sake of brevity.
4. That it is most respectfully submitted that as indicated in the previous affidavits, the soil and boulders dumped by the previous contractor Respondent No.8- M/s Kampung Kamyer Trading Co. has already been cleared from the paddy fields, tributary streams of the Myntdu river and from Myntdu river itself. It has also been cleared from the side of roads, except at one place where the last bridge of the road is in the final stages of construction and photographs of the same have been annexed with affidavit dated 15.12.2025.
5. That it is most respectfully submitted that the whole stretch of the road is complete except one bridge, which got delayed only on the account of change of scope of work alignment and its approval from the Ministry of Road Transport and Highway, Government of India.

807  
 Chief Engineer  
 PWD (Roads)  
 Meghalaya, Shillong



Copies of some of the photographs of completed stretches of road and areas around are annexed herewith and marked as **ANNEXURE R/1**.

6. That the work of stonewalling at places where it is required is also being carried out along with planation at slopes throughout the road to arrest sliding of any loose soil etc. That as indicated in the previous affidavits, the work is supposed to be complete by end of March 2026.
7. In addition, to safeguard against any future risk of soil erosion during the monsoon, the contractor has taken adequate measures such as to provide additional sandbag palisading at vulnerable locations, channelizing the flow of rainwater through proper culverts with cemented outlet aprons, construction of stone masonry walls, tree and bamboo plantations along the stretches of the road, and maintaining adequate uphill slopes, have greatly helped. As a result, there was no further erosion of soil or any movement of debris during the year 2025.
8. That it is most respectfully submitted as stated in affidavit dated 15.12.2025, the land for dumping any excess soil and boulders have already been provided to the contractor and all the construction and demolition waste is being transported and disposed in the designated

1008  
Chief Engineer  
PWD (Roads)  
Meghalaya, Shillong



dump for which daily transportation log was also submitted along with affidavit dated 15.12.2025.

9. The excavated soil generated at this bridge site will be reused for backfilling in the approaches and return walls of the bridge. And the excess quantity shall be removed and shifted to the dumping site after completion of the bridge.
10. That it is assured to this Hon'ble Tribunal that as soon as the construction of the remaining bridge is complete, the area around that bridge shall also be cleared of all and any remaining construction material and debris restoring the remaining small stretch to its previous condition.
11. That in view of the submissions made above, it is most respectfully submitted that Respondent State of Meghalaya is committed in taking all remedial measures qua the mischief of previous contractor to ensure that the Myntdu River retains its pristine nature. The instant affidavit may kindly be taken on record and appropriate orders may kindly be passed by this Hon'ble Tribunal.

It is prayed accordingly.



DEPONENT

*Hrm*  
Chief Engineer (NH)  
PWD (Roads)  
Meghalaya, Shillong

809

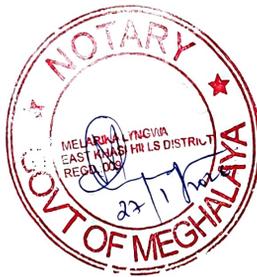
*Hrm*  
Chief Engineer (NH)  
PWD (Roads)  
Meghalaya, Shillong

**VERIFICATION:**

Verified at Shillong on this 27<sup>th</sup> day of January 2026 that the contents of the above affidavit are true and correct to the best of knowledge and belief of the deponent based on official records of the State Government and nothing is false and nothing material is concealed therefrom.

**DEPONENT**

  
**Chief Engineer (NH)  
PWD (Roads)  
Meghalaya, Shillong**



810

COMPLETED STRETCHES OF JOWAI BY-PASS ROAD



*Dyallam*  
J.E

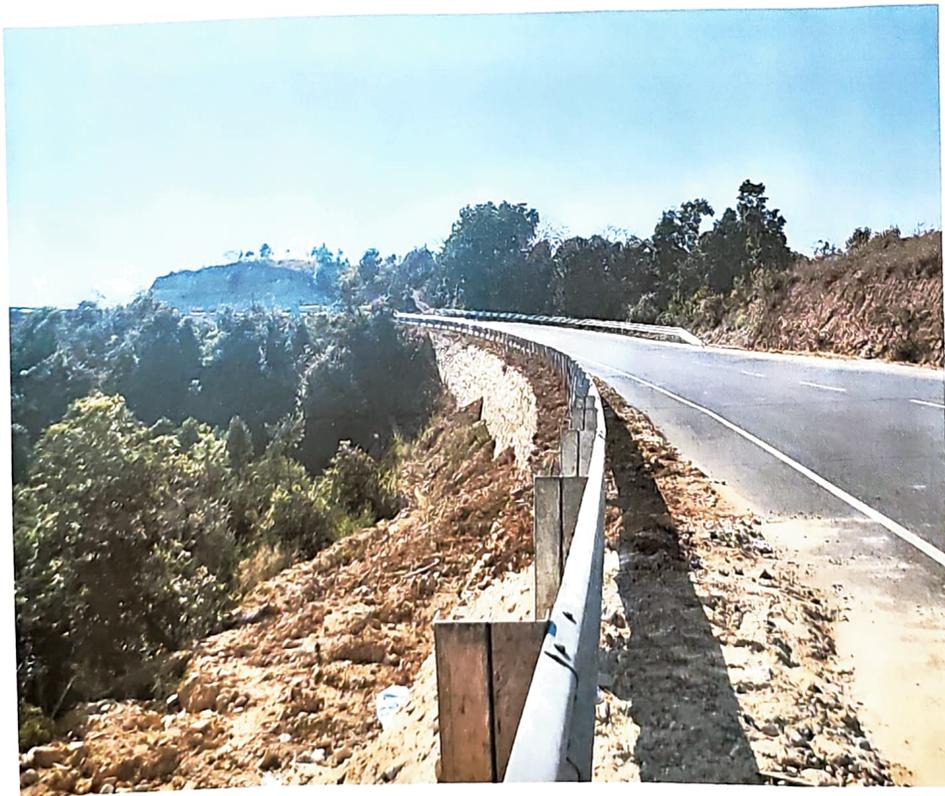
Assistant Executive Engineer P.W.D (Roads)  
N.H Sub-Division Jowai

*[Signature]*

*[Signature]*  
Executive Engineer P.W.D. (Roads)  
Jowai Central Division, Jowai

*[Signature]*  
Chief Engineer (NH)  
PWD (Roads)  
Meghalaya, Shillong

COMPLETED STRETCHES OF JOWAI BY-PASS ROAD



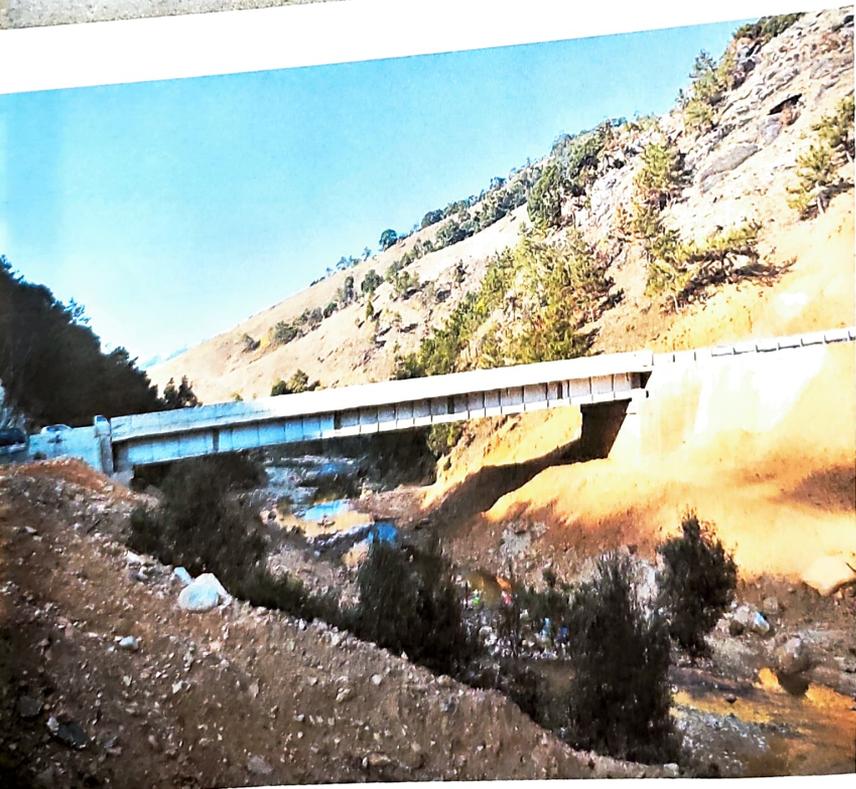
*Dipkarm*  
J.R.

*[Signature]*  
Assistant Executive Engineer P.W.D.(Roads)  
N.H Sub-Division Jowai

*[Signature]*  
Executive Engineer P.W.D. (Roads)  
Jowai Central Division, Jowai

*[Signature]* 23/10/26  
Chief Engineer (NH)  
PWD (Roads)  
Meghalaya, Shillong

COMPLETED STRETCHES OF JOWAI BY-PASS ROAD



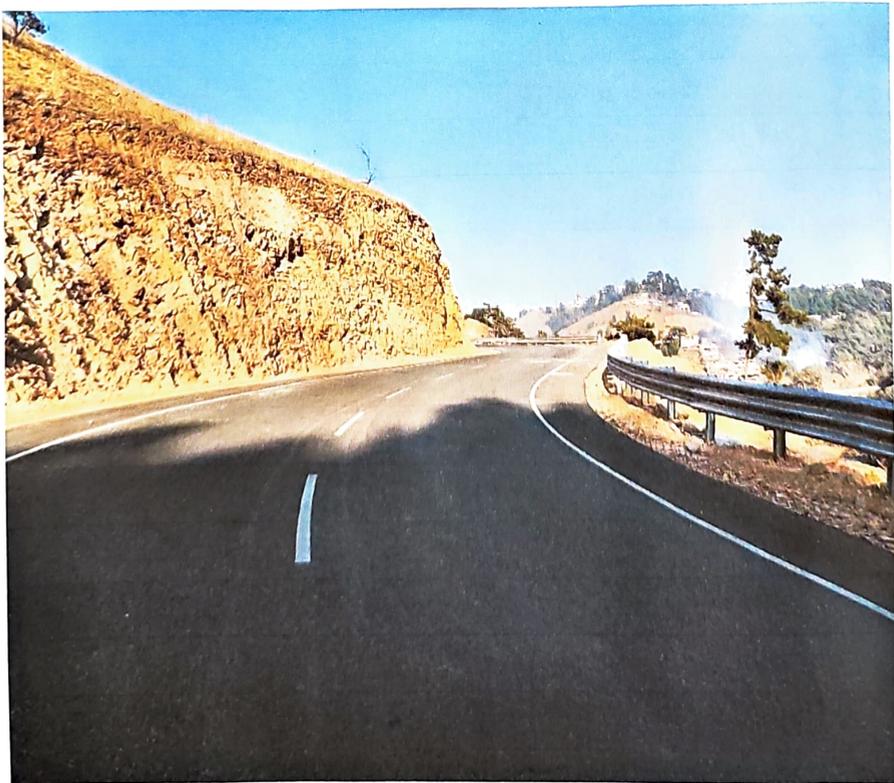
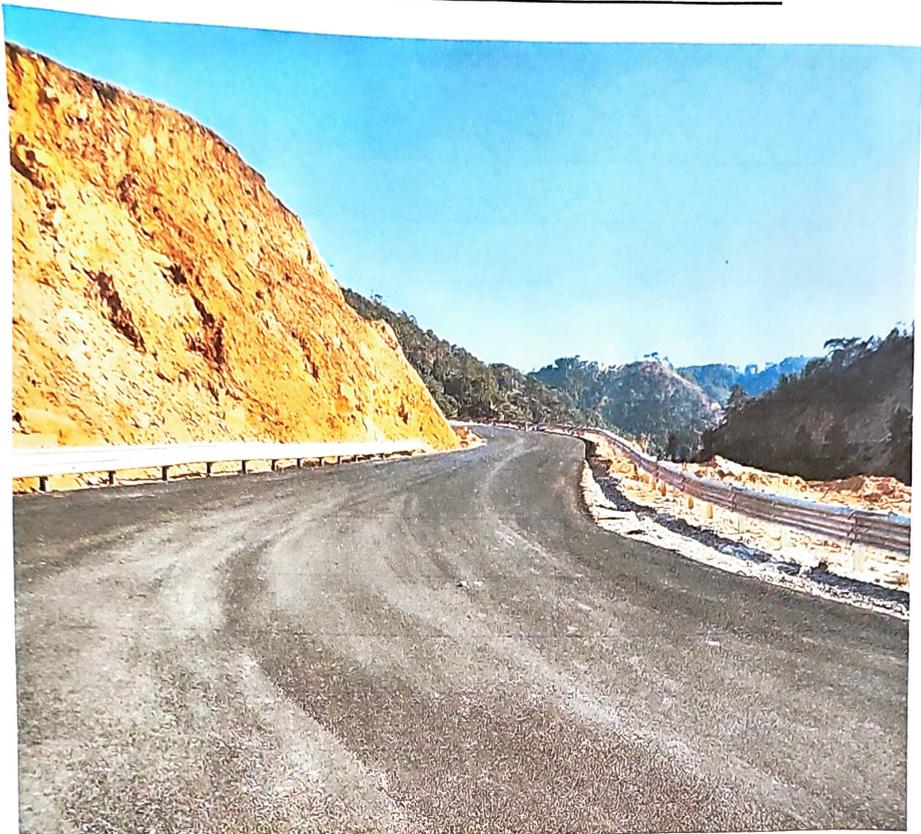
*Dhakam*  
J. K.

*[Signature]*  
Assistant Executive Engineer P.W.D. (Roads)  
N.H Sub-Division Jowai

*[Signature]*  
Executive Engineer P.W.D. (Roads)  
Jowai Central Division, Jowai

*[Signature]*  
23/01/26  
Chief Engineer (N-4)  
PWD (Roads)  
Meghalaya, Shillong

COMPLETED STRETCHES OF JOWAI BY-PASS ROAD



*Dharam*  
J.R.

*[Signature]*  
Assistant Executive Engineer P.W.D. (Roads)  
N.H Sub-Division Jowai

*[Signature]*  
Executive Engineer P.W.D. (Roads)  
Jowai Central Division, Jowai

*Hm*  
*13/10/24*  
Chief Engineer (NH)  
PWD (Roads)  
Meghalaya, Shillong

COMPLETED STRETCHES OF JOWAI BY-PASS ROAD

815



*J. K.*  
J.K.

*[Signature]*  
Assistant Executive Engineer P.W.D.(Roads)  
N.H Sub-Division Jowai

*[Signature]*  
Executive Engineer P.W.D. (Roads)  
Jowai Central Division, Jowai

*[Signature]*  
Chief Engineer (NH)  
PWD (Roads)  
Meghalaya, Shillong

STONE MASONRY RETAINING WALLS CONSTRUCTED TO PREVENT SOIL EROSION ON THE SITE OF COS



816



*D. D. Lam*  
J.R.

*[Signature]*  
Assistant Executive Engineer P.W.D (Roads)  
N.H Sub-Division Jowai

*[Signature]*  
Executive Engineer P.W.D (Roads)  
Jowai Central Division, Jowai  
Executive Engineer P.W.D. (Roads)  
Jowai Central Division, Jowai

*[Signature]*  
Chief Engineer (NH)  
PWD (Roads)  
Meghalaya, Shillong



Avijit Mani Tripathi &lt;avijitmani@gmail.com&gt;

**OA 1271/2024 NG PB - Service of status report by R-1,2,7**

1 message

**Avijit Mani Tripathi** <avijitmani@gmail.com>

29 January 2026 at 08:20

To: Srishti Agnihotri <srishtiagnihotriofficial@gmail.com>, enatoli sema <enatoli@gmail.com>, Sujit Dey <sujitdey.dey31@gmail.com>, Vikash Kumar <vikashkalp@gmail.com>, thakursumit79@gmail.com, Henry Ahanthem <ahanthemhenry@gmail.com>, anujkrsharma02@gmail.com, jaiswalgroup05@gmail.com  
Cc: ro.nez.shil@gmail.com, ceo123jmb@gmail.com, jhadcjowai@gmail.com

Ma'am/Sir,

Please find attached the service of an advance copy of the status report being filed on behalf of Resp. - State of Meghalaya in the subject case.

Avijit Mani Tripathi  
Advocate on Record  
Supreme Court of India  
B 17, Fourth Floor, Jangpura Extension  
New Delhi-110014  
Ph.011-43582788, 9958537705

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